

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016 AND
APPEAL NO. 284 OF 2016**

Dated: 26th November, 2018

In the matters of:

APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)
Versus	
Biomass Power Producers Association & Ors. Respondent(s)

APPEAL NO. 284 OF 2016

Biomass Power Producers & Ors. Appellant(s)
Versus	
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list these matters for hearing on **15-1-2019**.

Court Master/PPS